

[*Translation*]

Height of Nayagaon Dam

274. SHRI PYARELAL KHANDELWAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Madhya Pradesh Government had sent any communication to Union Government between March and June, 1990 for reconsideration of the proposal to reduce the height of Nayagaon (Sardar Sarovar) Dam; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No proposal for reducing the height of the Sardar Sarovar Dam has been received from the Government of Madhya Pradesh.

(b) Does not arise.

[*English*]

Cooperative Spinning Mills in Punjab

275. BABA SUCHA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the names of Cooperative Spinning Mills in Punjab;

(b) the value of their machinery and plants;

(c) whether these are Indian made or

imported and if imported, the reasons for import;

(d) the performance of each mill with reference to annual production and generating employment for locally available unemployed youth; and

(e) any allegation of corruption in setting up these mills and results of any enquiry made?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) As on date there are in all six Cooperative Spinning Mills in production in the state of Punjab. These are:

- (1) Abohar Cooperative Spinning Mills Ltd., Abohar, District of Ferozpur.
- (2) Barnala Cooperative Spinning Mills Ltd., Tapa District Sangrur.
- (3) Goindwal Cooperative Spinning Mills Ltd., Goindwal Saheb, Jalandhar.
- (4) Kotkura Cooperative Spinning Mills Ltd., Sandhwan, District Faridkot.
- (5) Malout Cooperative Spinning Mills Ltd., Malout, District Faridkot.
- (6) Mansa Cooperative Spinning Mills Ltd., Mansa, District Bhatinda.

(b) to (d). As per information made available by the AIFCOSPIN details are given as under:

STATEMENT

Sl.No.	Name of the Mill	Value of Plant M/cy. Rs. in Lakhs	Whether the machineries are Indian made or imported, if imported the reasons for import	Annual Production Employment of yarn			
				Qty. in lakh Kgs.	Sale value of Pdn. Rs. in lakhs	No. of workers	No. of staff
1	2	3	4	5	6	7	8
1.	Abohar	568.17	NA	31.04	1152.44	1399	82
2.	Barnala	584.08	336 Rotors were Imported under OGL	26.26	909.36	760	78
3.	Goindwal	485.91	N.A.	18.29	777.05	1761	N.A.
4.	Kotkpara	333.56	N.A.	32.33	798.14	1156	79
5.	Mansa	641.49	N.A.	26.83	950.43	1490	125
6.	Malout	697.28	N.A.	28.52	747.16	1085	4

Information in respect of production and sale value is for a period of nine months from April to December, 1989.

(e) No, Sir.

Review of essential commodities included under Essential Commodities Act, 1955

276. SHRI M.V. CHANDRA SHEKARA MURTHY:
SHRI V. SREENIVASA PRASAD:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to review the list of essential commodities included under the Essential Commodities Act, 1955 and to rationalise the Act so as to make it more realistic; and

(b) if so, the details of the items likely to be included in the list of Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The Essential Commodities Act, 1955 is reviewed by the Government from time to time and amendments/modifications are made as and when necessary. The list of items declared as 'essential' under the Act has also been reviewed recently. It has been decided to delete some items. New items are included in the list as and when circumstances warrant such inclusions.

[*Translation*]

Schemes to Check Floods and Soil-Erosion in Uttar Pradesh

277. SHRI HARIKEWAL PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of the schemes under consideration of Government to check soil-

erosion caused by floods;

(b) the date from which work on the proposed Karnali and Pancheshwar Schemes for control of floods in Uttar Pradesh is likely to be taken up;

(c) the estimated expenditure thereon; and

(d) whether the approval of Government of Nepal has also been obtained in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Anti-erosion schemes for the protection of the banks of river Ganga have been formulated for Unao, Ballia and Mirzapur districts.

(b) to (d). Agreements with Nepal on construction of Karnali and Pancheshwar Projects not been reached so far.

Supply of Essential Commodities to Gujarat

278. SHRI C.D. GAMIT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of wheat, rice, edible oils, pulses and other cereals demanded by Government of Gujarat between January, 1990 to July 1990;

(b) the quantity of aforesaid items sanctioned and the actual quantity supplied by Government; and

(c) the reasons for not sanctioning full quota to Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The quantity of wheat, rice and imported